

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

ORDER SHEET


APPLICATION No.

of

Applicant(s):
Advocate for
Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.410/2016</u> <u>Date of Order : 20.09.2016</u></p> <p>Mr. D.S. Sodha, counsel for applicant.</p> <p>Learned counsel for the applicant seeks permission to withdraw the OA. He is permitted to do so.</p> <p>Accordingly, the OA is dismissed as withdrawn.</p> <p style="text-align: center;"> [Praveen Mahajan] Administrative Member</p> <p>Rss</p>